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O.A. No.382/07

ORDER DATED 25th FEBRUARY, 2008

Coram:

Hon'ble Shri M.R. Mohanty, Vice-Chairman
Hon'ble Shri C.R. Mohapatra, Member(A)

Mr. A.K. Mishra-2, Ld. Counsel appearing for the Applicant is present, so also Mr. R.N. Mishra, Ld. Counsel for the Respondents. Ld. Counsel for the Applicant has filed a Memorandum dated 25.02.2008 to the following effect:-

"As the main grievance of the Applicant already been fulfilled by the competent authorities, the present Original Application is not pressed."

2. In the above view of the matter this case is dismissed as not pressed. With dismissal of this Original Application M.A.86/08 stands disposed of.

3. Send copies of this order to the Applicant and the Respondents in the address given in this O.A. and free copies of this order be handed over to the Ld. Counsels appearing for both the parties.

Chakrabarty
MEMBER (A)

J.C.
VICE-CHAIRMAN